## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 07.11.2020 NOTICE

Take notice that the following matter adjourned on 16.10.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
110.			nearing	nearing
1.	Comp. App. (AT) No.	The Rathna Textile Mills Pvt. Ltd. &	16.10.2020	01.12.2020
	403 of 2018	Ors.		
		Vs.		
	Part Heard	V.R.A.R. Ramakrishnan		
2.	Comp. App (AT)	Gireesh Kumar Sanghi & Anr.	16.10.2020	27.11.2020
	392 of 2017	Vs.		
		Ravi Sanghi & Ors		
	Part Heard	<u> </u>		
		With		
3.	Comp. App (AT)	Gireesh Kumar Sanghi & Anr.	16.10.2020	27.11.2020
	393 of 2017	Vs.		
		AGA Publications Ltd. & Ors.		
	Part Heard			

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By the order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in Registrar